

by Member

[श्री अटल बिहारी वाजपेयी]

"Will the Minister of Home Affairs be pleased to state whether it is a fact that a torch rally was organised by the Congress in Delhi on the 14th August this year and, if so, the number of Home Guards who participated in the said rally and whether any expenditure was incurred on the rally by Government and, if so, the amount thereof?"

अब गृह मंत्रालय में उप मंत्री श्री मोहसिन का जवाब है : "जी हां, श्रीमान ।"

इस का अर्थ है कि कांग्रेस पार्टी ने रैली की । भारत की स्वतंत्रता की 25वीं वर्षगांठ के समारोह के भाग के रूप में 14 अगस्त, 1972 को एक जलूस निकाला गया । 2,000 होम गार्ड्स स्वयंसेवकों ने जलूस में भाग लिया । होम गार्ड्स स्वयं सेवकों के भाग लेने में हुए खर्च का अनुमान 7,100 रु० लगाया जाता है । क्या यह साफ नहीं है कि जलूस कांग्रेस का था ? (व्यवधान)

अध्यक्ष जी, मैं यह नहीं चाहता कि माननीय चन्द्रजीत यादव त्याग पत्र दें । त्याग पत्र देना या न देना यह उन के सम्मान की बात है । मगर एक बात वह याद रखें कि जब मैं सदन में बोलता हूँ तो प्रमाण के साथ बोलता हूँ । मैं झूठी बातें नहीं कहता हूँ ।

SHRI VASANT SATHE (Akola): It was not a Congress *jalus*. It was the Rashtriya Samaroh. The Congress did not organise it. Even in the answer, it is not so.

SHRI SHYAMNANDAN MISHRA (Begusarai): We ask you whether this is a State or the estate of the ruling party.

by Minister

It had been organised by the ruling party. This is not a State, this is an estate.... (Interruptions)

12.20 hrs.

PERSONAL EXPLANATION BY MINISTER

THE MINISTER OF PLANNING (SHRI D. P. DHAR): Yesterday, Mr. Jyotirmoy Bosu made a reference to me in my absence....

SHRI JYOTIRMOY BOSU (Diamond Harbour): That is not my fault; you are supposed to be here all the time.

SHRI D. P. DHAR: I am not apportioning the blame or fault except to myself for having been unfortunately absent on that occasion. He chose to make a reference to me and my colleague in the Planning Commission Mr. Pathak, that he and I visited Paris....

SHRI JYOTIRMOY BOSU: No, no.

SHRI D. P. DHAR: I submit that in fairness to me, the hon. Member should bear with me for a little while and allow me to place facts as I know them and as I see them, for the consideration of this hon. House. I have not been to Paris ever since February 1971, when I went there in connection with Bangla Desh crisis. It is untrue, if I may so submit with respect, that I asked or sought the hospitality of any firm, French or any nationality. If I had to go for the purpose of medical treatment for my heart ailment, I would not have gone and sought the charity of any firm. I would have sought the charity of this august House and I am sure that no hon. Member either on this side or on the other side would grudge me a few pennies for my medical attention, if for nothing else at least for being a humble citizen of this country, if for nothing else at least for some humble and modest service that I have rendered to the people of this country.

The telegram or telex which has been mentioned here bears no conviction to me, and if it is sought to be

connected with me, it is pure fabrication. If it is equally sought to be associated with my very distinguished friend Mr. M. S. Pathak, it is a worse fabrication. I seek, through you and through the hon. Members from both sides of the House protection that a citizen of this country needs against calumny, against character assassination and against impetuous and itemperate language against the honour and dignity of a Member of Parliament.

SHRI JYOTIRMOY BOSU: May I point out....

SHRI PRIYA RANJAN DAS MUNSI (Calcutta South): He can refer to it when he replies at the end of the debate....(Interruptions)

SHRI JYOTIRMOY BOSU: I want to make a submission in connection with his personal explanation. I have produced the photostat copies of telegrams that suggest....(Interruptions)

MR. SPEAKER: He had made this point and the Minister has given a personal explanation.

SHRI JYOTIRMOY BOSU: I am telling you that to the best of my knowledge, these photostats are taken from the original documents. I take responsibility for them. Let there be a thorough Parliamentary probe into this matter and let the truth be established. Let this photostat copy be examined by members.

MR. SPEAKER: Whatever he wanted to say, he has said yesterday.

SHRI JYOTIRMOY BOSU: This is from General Pinto to Dadachandji at Mussoorie to the French firm to host him in Paris and arrange for hotel and pay for all this. This is the substance of the telex. Let this be gone into. If it is proved wrong, I shall be only too happy. If it is proved that I have done anything maliciously, I shall get the punishment which I deserve.

SHRI D. P. DHAR: I would not seek a debate on this issue....

SHRI JYOTIRMOY BOSU: Naturally.

SHRI D. P. DHAR:....because, it is not an issue that is to be debated. Because, what I have said was with the deepest regret and deepest anguish. I have a feeling, and I hope I am right in my feeling, that the hon. Member has fallen a dupe to some sort of fabrication.

SHRI JYOTIRMOY BOSU: I am asking him to prove it.

SHRI D. P. DHAR: It would have been very gracious of him to have referred the matter to me, corrected his facts, as I was at his disposal.

SHRI JYOTIRMOY BOSU: I am not convinced; not in the present case, in any case.

SHRI SHYAMNANDAN MISHRA (Begusarai): How does the House know the truth?

श्री अटल बिहारी वाजपेयी (गालियर):
 एक आरोप लगाया गया है लेकिन उसका खंडन किया गया है। इस में सत्य क्या है इसका पता कैसे लगेगा? आप सारे मामले को देखिये या हाउस की कमेटी सारे मामले को देखे।

SHRI D. P. DHAR: Sir, may I make a submission? I place myself entirely at your disposal and I leave it to you to examine all these things.

12.29 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS—
 contd.

श्री चन्द्रजीत यादव (आजमगढ़):
 अध्यक्ष जी, श्रीमती बोंड़ी देर पहले माननीय वाजपेयी जी ने कल जो बात इस सदन में कही थी और जिस संदर्भ में कल कही थी उस बात को उन्होंने आज फिर कहा है और कहा है कि कांग्रेस पार्टी की आज स्थिति ऐसी हो गई है कि वह सरकारी मशीनरी का इस्तेमाल किए बगैर चल ही नहीं सकती